

(b) the number of houses proposed to be built in the Seventh Plan period ;

(c) how far this will solve the housing problem in the country ; and

(d) the time by which the target to provide a house to each family is likely to be achieved ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) to (d) : Various suggestions made with regard to boosting of housing activities in the country are linked with the formulation of 7th Five Year Plan, which is yet to be finalised.

Supply of Rice to Maharashtra

1623. SHRI D B PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quota of rice asked for during the years 1981-82, 1982-83, 1983-84 by Government of Maharashtra for distribution through Fair Price Shops ;

(b) whether Central Government did not make allotments of rice as per the requirements of Government of Maharashtra ;

(c) whether due to insufficient supply of rice to Maharashtra the rice supplied through Fair Price Shops in that State was less than a kilogram per head per month ; and

(d) the reasons for not supplying rice to Maharashtra as per requirement ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b) : The demand and allotment of rice from the Central Pool in respect of Maharashtra has been as under :

(In '000 tonnes)

Year	Demand	Allotment
1981-82	900.0	900.0
1982-83	750.0	385.0
1983-84	900.0	300.0

(c) The State Government has reported that due to insufficient allotment, they are distributing less than 1 kg. of rice per adult per month in most of the Districts in the State.

(d) Allocations of rice to the various State Governments, including Maharashtra, are made on a month to month basis, taking into account the overall availability of stocks in the Central Pool, relative needs of the various States, market availability and other related factors. These allocations are only supplemental to open market availability.

Unremunerative Prices of Mustard and Castor Seeds

1624. SHRI B. K. GADHVI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the present market price of mustard and castor seeds is much below the price ruling during last year ;

(b) if so, the steps being taken to ensure remunerative price for farmers ;

(c) whether Government propose to augment the export of castor seeds or castor-oil ; and

(d) the constraints in augmenting export of castor-oil and steps being taken to remove these constraints ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) The prices of mustard and castor seeds during the last few months of the current season have been found to be lower than those prevailing in the corresponding period of last year.

(b) For the fair average quality of rapeseed and mustard the Government of India fixed the support price at Rs. 385 per quintal for 1984-85 crop (to be marketed during 1985-86). This